

Securities Appellate Tribunal  
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member  
TECHNICAL MEMBER  
CIVIL CAUSE LIST OF DATE :02/04/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION-COURTCODE-MENTION0204- 11.00AM -11.05 AM**

**887-ADMISSION-COURTCODE-RAINBOWGDR-AT 11.06 AM**

1	Misc. Application	1505/2023	KAS CAPITAL FUND LTD.-DELAY Vs. SEBI	ECONOMIC PRACTICE	LAWS
(Main Matter Number :SEBI Appeal/0000033/2024)					
	Misc. Application	1506/2023	KAS CAPITAL FUND LTD.-EXEMPTION Vs. SEBI	ECONOMIC PRACTICE	LAWS
(Main Matter Number :SEBI Appeal/0000033/2024)					
	SEBI Appeal	33/2024	KAS CAPITAL FUND LTD. Vs. SEBI	ECONOMIC PRACTICE	LAWS
Sub Matter :		Misc. Application/0001505/2023			
Sub Matter :		Misc. Application/0001506/2023			

**349-ADMISSION-COURTCODE-HIGHBROWWTM-AT11.08 AM**

2	SEBI Appeal	200/2024	HIGHBROW RESEARCH LIMITED AND ORS. Vs. SEBI	i/b Vedchetan Advocate	Patil
Sub Matter(Disposed) : Misc. Application/0001756/2023					
3	SEBI Appeal	201/2024	HIGHBROW RESEARCH LIMITED Vs. SEBI	i/b Vedchetan Advocate	Patil
Sub Matter(Disposed) : Misc. Application/0001757/2023					

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<b><u>394-ADMISSION-CODE-COMPULSORYDELISTING-AT 11.10 AM</u></b>				
	Misc. Application	136/2024	BALASORE ALLOYS LTD.-EXEMPTION Vs. BSE LTD.	DMD ADVOCATES
(Main Matter Number :SEBI Appeal/0000208/2024)				
	Misc. Application	137/2024	BALASORE ALLOYS LTD.-STAY Vs. BSE LTD.	DMD ADVOCATES
(Main Matter Number :SEBI Appeal/0000208/2024)				
4	SEBI Appeal	207/2024	BIRLA CAPITAL AND FINANCIAL SERVICES LTD. Vs. BSE LTD.	Bodhi Legal
5	SEBI Appeal	208/2024	BALASORE ALLOYS LTD. Vs. BSE LTD.	DMD ADVOCATES
Sub Matter :		Misc. Application/0000136/2024		
Sub Matter :		Misc. Application/0000137/2024		
<b><u>105-ADMISSION-CODE-REGISTRATIONDECLINED-11.12 AM</u></b>				
6	SEBI Appeal	209/2024	ADITYA COMMODITIES AND DERIVATIVES PRIVATE LIMITED Vs. SEBI	S .K.JAIN AND CO.
<b><u>796-DISPOSAL-COURTCODE-NSECOLOCATION-AT11.14 AM</u></b>				
7	SEBI Appeal	747/2021	MASTER CAPITAL SERVICES LIMITED Vs. SEBI	Advocate Vikas Gupta i/b Jural LLP
	SEBI Appeal	203/2022	ADROIT FINANCIAL SERVICE PVT. LTD. Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) :		Misc. Application/0000655/2022		

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	SEBI Appeal	381/2022	PACE STOCK BROKING SERVICES PVT. LTD. Vs. SEBI	Prakash Shah and Associates
	SEBI Appeal	55/2023	Tower Research Capital Markets India Pvt. Ltd. Vs. SEBI	Trilegal
Sub Matter(Disposed) : Misc. Application/0000245/2023				

**726-DISPOSAL-CODE-SUSPENSION-AT 11.15 AM**

8	SEBI Appeal	113/2022	INDIANIVESH SHARES AND SECURITIES PVT. LTD. Vs. NSEIL	Prakash Shah and Associates
Sub Matter(Disposed) : Misc. Application/0000207/2022				
Sub Matter(Disposed) : Misc. Application/0000208/2022				
Sub Matter(Disposed) : Misc. Application/0000320/2022				

**962-DISPOSAL-COURTCODE-CORALHUB-11.16 AM**

9	SEBI Appeal	522/2022	Gopal S. Chandrashekhar Vs. SEBI	Joby Mathew and Associates
Sub Matter(Disposed) : Misc. Application/0000554/2022				
Sub Matter(Disposed) : Misc. Application/0001361/2022				
	SEBI Appeal	523/2022	Gopal S. Chandrashekhar Vs. SEBI	Joby Mathew and Associates
Sub Matter(Disposed) : Misc. Application/0001647/2022				

**56-DISPOSAL-COURTCODE-EDYNAMICSAO-AT11.17 AM**

10	SEBI Appeal	254/2023	SANJEEV KALRA AND ORS. Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) : Misc. Application/0000577/2023				

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	SEBI Appeal	281/2023	ASHOK NASKAR AND ORS. Vs. SEBI	Vikas Bengani Advocate

Sub Matter(Disposed) : Misc. Application/0000274/2023  
Sub Matter(Disposed) : Misc. Application/0000637/2023

**269-DISPOSAL-CODE-INVESTMENTADVISER-AT11.18 AM**

11	SEBI Appeal	456/2023	MR. VISHWAKARMA Vs. SEBI	MUKESH Mukesh Vishvakarma
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Sub Matter(Disposed) : Misc. Application/0000975/2023

	SEBI Appeal	457/2023	MR. VISHWAKARMA Vs. SEBI	MUKESH Mukesh Vishvakarma
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Sub Matter(Disposed) : Misc. Application/0000976/2023

**829-DISPOSAL-CODE-GENERICAO-11.19 AM**

12	SEBI Appeal	13/2024	SANJAY KUMAR AGRAWAL AND ANR. Vs. SEBI	Vikas Bengani Advocate
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	SEBI Appeal	14/2024	ARYAVRAT SUPPLIERS PRIVATE LIMITED Vs. SEBI	Vikas Bengani Advocate
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